

12.17 hrs.

APPROPRIATION (RAILWAYS) NO.
5 Bill, 1960

The Minister of Railways (Shri Jagjivan Ram): I beg to move:*

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1960-61 for the purposes of Railways, be taken into consideration".

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1960-61 for the purposes of Railways, be taken into consideration".

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1 to 3, the Schedule, the Enacting Formula and the Long Title stand part of the Bill".

The motion was adopted.

Clause 1 to 3, the Schedule, the Enacting Formula and the Long Title were added to the Bill.

Shri Jagjivan Ram: I move:

"That the Bill be passed".

Mr. Speaker: The question is:

"That the Bill be passed".

The motion was adopted.

12.19 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1960-61—
contd.

Mr. Speaker: The House will now take up further consideration and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1960-61 together with the cut motions moved.

Three hours have been allotted. The time taken already is 30 minutes. Shri T. B. Vittal Rao who was on his legs last time has taken 6 minutes. He may continue.

Shri Braj Raj Singh (Firozabad): Will it go up to 3 P.M.?

Mr. Speaker: All right.

Shri T. B. Vittal Rao (Khammam): Yesterday while speaking on Demand No. 129, I wanted to know the party or parties who are going to carry out the hydrographic survey in the Gulf of Cambay. I have spoken enough on that and so I go to the next cut motion.

12.20 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

This cut motion is with regard to the delay in setting up a refinery in the Cambay region and the delay in the matter of procuring drilling rigs from Rumania resulting in delay in the drilling operations in the Cambay region. We are told that this drilling work in the Cambay region has been accelerated. There has been a reduction in the number of days for drilling a well; at one time, we used to take two to three months for drilling a well; now it has come down to 27 days. But a lot of time is taken for testing the oil that is got from these wells. In view of the fact that this work has been accelerated and enough resources have been placed at the disposal of the Oil and Natural Gas

*Moved with the recommendation of the President.